

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1891 of 1999

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New Delhi, dated this the 30th August, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. KULDIP SINGH, MEMBER (J)

Dr. Prabha Arora,
I-64-65, Lajpat Nagar I,
New Delhi-110024.

... Applicant

(By Advocate: Shri Navin Prakash)

Versus

1. Government of India,
Planning Commission, through
Secretary,
Yojana Bhawan, Sansad Marg,
New Delhi-110001.

2. The Under Secretary,
Planning Commission,
Administration I,
Yojana Bhawan,
Sansad Marg,
New Delhi-110001.

3. Dr. Prema Ramachandran,
Advisor (Health),
Planning Commission,
Yojana Bhawan,
Sansad Marg,
New Delhi-110001.

... respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant impugns Respondents' order dated 27.8.99, terminating her deputation pre-maturely and repatriating her to her parent Office viz. the Airports Authority of India w.e.f. 27.8.99.

2. We have heard applicant's counsel Shri Navin Prakash.

3. Our attention has been drawn to the representation dated 28.8.99 submitted by applicant addressed to respondent No.1.

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(3)

4. We dispose of this O.A. at this stage with a direction to R-1 to dispose of the aforesaid representation by means of speaking and reasoned order under intimation to applicant within one month from the date of receipt of a copy of this order. Till the aforesaid orders are passed respondents shall not compel applicant to join the Airports Authority of India pursuant to the Notification dated 27.8.99.

5. If any grievance still survives after the disposal of the applicant's aforesaid representation it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.

6. The O.A. stands disposed of accordingly.
No costs.


(KULDIP SINGH)
Member (J)

/GK/


(S.R. ADIGE)
Vice Chairman (A)